

101

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

BENCH-II

C.P.(IB) No.754/KB/2017

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31ST AUGUST, 2018, 10:30 A.M

Name of the Company	Asset Recoconstruction Co. India Ltd -Vs- Sunil Ispat & Power Ltd		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Arun Kr Gupta, FCA

- RP

2. Worishik Ganguly, Adv

- On behalf of RP

Arjun
31/8/18
Ganguly
31/8/18.

101. 31-08-2018 – CP(IB) No. 754/KB/2017 – Asset Reconstruction Co. India Ltd. Vs. Sunil Ispat & Power Ltd.

O R D E R

The Resolution Professional appeared along with the Ld. Counsel. He filed his progress report which is taken on record. He submits that the Corporate Debtor is not co-operating. He also submitted that his appointment as RP is confirmed by the Committee of Creditors in meeting dated 28-08-2018 by 100 per cent voting share.

The RP is directed to file the Petition under Section 19 of the Insolvency & Bankruptcy Code, 2016.

The matter to come up for further consideration on 25-10-2018.

Sd

(Madan B Gosavi)
Member(Judicial)